

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to ~~BIHAR LEGISLATIVE~~ (name of the House)
From 227 IMAMGANJ.....Constituency (Name of the Constituency)**

JITAN RAM MANJHI candidate in name of **LATE RAMJI RAM MANJHI**

aged **69** years, resident of **VILL- MAHAWAR PO** (mention full postal address), a candidate in the above

election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by **HINDUSTAN AWAM MORCHA (SECULAR)** (name of the political party) I am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AKTPM0642H	2015-16	3,42,872/-
2.	Spouse	NIL	NIL	NIL
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

[Signature]

15) That I give below the details of (a) assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/Shares/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment).

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	20,000/-	25,000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI-VIHARSAHA Rs - 7,27,200/- SBI-KHIZERSARA Rs - 10,91,28/- PNB-KHIZERSARA Rs - 27,220/- MBQB-MANKAR Rs - 60,366/- DBC-GAYA	WIFE SHANTI DEVI MBQB MAHKAR Rs - 85,564/-	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	Rs - 1000/- DBC-GAYA Rs - 1735/- NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1 CAR, AMBAASADOR BR-2F-8901 Yr. 2005 Rs 115000 2 SCORPIO - BR-1PB-3089 Yr 2011 Rs 450000	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	GOLD - 80GM Rs - 240000/- SILVER - 100GM Rs - 80000/-	NIL	NIL	NIL

Any other assets such as value of	DBBL - GUN	NIL	NIL	NIL	NIL
Claims/Interest	RS - 30000.00				
	RIFLE - 1-315-				
(14.) Gross Total value	RS - 70000.00	NIL	NIL	NIL	NIL
	2165544.1170649				

11. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

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	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self-acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.)	PARENTAL HOUSE-MAHARAJA THANA No. - 10 HOUSE No. - 54 4000 sq. ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	3000 sq. ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	YES	NIL	NIL	NIL	NIL
	Date of purchase in case of self-acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 13000000	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 13000000	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individual/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	<u>Government Dues:</u> Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- Self... SOCIAL SERVICE
- Spouse HOUSE WIFE

(8) My educational qualification is as under:

GRADUATION - 1966, KAYA COLLEGE, KAYA (MAGADH UNIVERSITY, BODH GAYA)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Msrl. <u>JITAN RAM MANJHI</u>
2.	Full postal address	<u>VILLAGE- MAHKAR, P.O. SAPNERI, DIST- GAYA</u>
3.	Number and Name of the constituency and state	<u>233- ATRI - STATE- BIHAR</u>
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>HINDUSTANI AWAM MORCHA (SECULAR)</u>
5.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL</u>

(c) Total number of Polling stations where the voter (s) have taken cognizance		NIL				
5. PAN of		Yes For which last Income Tax Return filed		Total Income		
(a) Candidate AKTPM0642H		2015-16		3,42,872		
(b) Spouse: NIL		NIL		NIL		
(c) Dependents: NIL		NIL		NIL		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	VEHICLE, Gun & Rifle Rs. 6,75,000/-	Jewellery 2,90,000/-	NIL	NIL	NIL
B.	Immovable Asset	Rs. 13,00,000/-	NIL	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIL	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	Parental House - Rs. 13,00,000/-	NIL	NIL	NIL	NIL
7.	Liabilities	NIL	NIL	NIL	NIL	NIL
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8. Highest educational qualification: GRADUATION- 1966 GAYA COLLEGE GAYA (MAGADH UNIVERSITY BODH GAYA.) (Give details of School / University education with full form of the certificate/ diploma/ degree course) : (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....

Jitendra Kumar Maurya

DEPONENT